

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ANIL PRINTERS LIMITED Date of Commencement of Liquidation: 15-10-2019; List of Stakeholders as on Date: 15-10-2019; Name of IP: Mr. Vishal Pawankumar Bidawatjika; Process Number: 1; Last 5 digitof registration number: 10267

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | 7282565.72 | | 7282565.72 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 2 | 1016014298.24 | 2 | 1016014298.24 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 92 | 9856147.00 | 92 | 9856147.00 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 4 | 1657331.00 | 4 | 1657331.00 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 7 | 177713348.00 | 7 | 177713348.00 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 8 | 15272642.17 | 8 | 15272642.17 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 113 | 1227796332.13 | 113 | 1227796332.13 | 0 | 0 | 0 | |